

- (d) whether performance benchmark has been set and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) At present there is no law which allows the entry and operation of foreign educational providers to set up their campuses in India. However, the University Grants Commission (UGC) has notified the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2016, which spell out the modalities regarding the eligibility criteria and the conditions for the collaboration of a foreign educational institution with an Indian educational institution. AICTE has also issued Regulations for Entry and Operation of Foreign Universities/Institutions imparting Technical Education in India to facilitate collaboration and partnerships between Indian and Foreign Universities/Institutions in the field of technical education, research and training.

Examination for appointment of principals in KVs

3242. SHRI RAM KUMAR KASHYAP: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether according to the Kendriya Vidyalaya Sangathan (KVS) Recruitment Rules, 50 per cent of the posts of Principals are to be filled through Limited Departmental Examination (LDE) from amongst Vice-Principals and if so, the details thereof;
- (b) the reasons for not conducting LDE to recruit Principals during the last five years;
- (c) the action Government proposes to recruit Principals through LDE;
- (d) whether Government has received representations from Vice-Principals for conduct of LDE; and
- (e) if so, the action taken on their representations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) As per the existing Kendriya Vidyalaya Sangathan (KVS) Recruitment Rules (effective from 12-02-2014), 50% of the posts of Principals are to be filled up through Limited Departmental Examination (LDE) from amongst Vice-Principals.

- (b) LDE as a mode of recruitment for the post of Principal was introduced w.e.f.12.2.2014. Due to leakage of question papers in some written examinations pertaining

to the recruitment process in the year 2015-16 and the consequential delay in identifying an alternate recruitment agency, LDE for the post of Principal could not be conducted so far.

(c) Central Board of Secondary Education (CBSE), has agreed 'in principle' to conduct the LDE to fill-up vacancies arising upto 31-03-2017 for various posts in KVS, including the post of Principal.

(d) KVS has received a few representations urging to conduct LDE for the post of Principal.

(e) Same as at (c) above.

Global centres for innovation

†3243. SHRI MOHD. ALI KHAN:

SHRI LAL SINH VADODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government proposes to set up world-class universities as global centres of innovation in the country in order to promote the quality of education;

(b) if so, the number of universities and places where they will come up and by when and if not, the reasons therefor; and

(c) whether Government proposes to establish such universities in Gujarat too?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Yes, Sir. There is a proposal to upgrade / establish 10 public and 10 private world class teaching and research institutions. These institutions are proposed to be named as 'Institutions of Eminence'. The Ministry of Human Resource Development, in consultation with University Grants Commission (UGC) has formulated UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017 for public institutions and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private institutions and necessary approvals on the same are being obtained in the Government. The identification / selection of the Institutions, places, time-frame, etc. shall be made after the Guidelines and Regulations are notified.

†Original notice of the question was received in Hindi.